

NOTICE

This is to bring to your kind notice that the files which stood “Dismissed for Default” are lying in the Section, awaiting receipt of the D.F.D. Memo by the learned Advocates appearing in the respective cases.

The learned Advocates appearing on behalf of the appellants, as mentioned in the list, are requested to receive the memo of “D.F.D.” in the cases mentioned below from the Second Appeal Section within a fortnight from the date of this notice (i.e., from 12.05.2026), failing which the cases shall be placed before the learned Registrar General for passing formal orders.

The list of D.F.D. cases is as follows:

S.A. Pending Cases D.F.D. List 12.05.2026

Sl. No.	Nature of case	Case no.	Date of Order	DFD Date	Name of Advocate
1	SA	73/2024	11.12.2025	30.01.2026	VIKASH KUMAR, SANJAY KUMAR,
2	SA	66/2024	11.12.2025	30.01.2026	PRABHASH CH. SINHA
3	SA	116/2023	03.09.2024	20.10.2024	NIRANJAN KR SINHA, MD. ZAFAR ALAM
4	SA	163/2023	19.12.2024	16.01.2025	ABHISHEK SINGH, KAUSHIK SARKHEL,RAHUL ANAND
5	SA Filing No.	6414/2025	25.11.2025	09.01.2026	NIRANJAN KUMAR, VISHAL KUMAR RAI,NIRANJAN KUMAR
6	SA	692/2016	09.07.2024	03.09.2024	NAGMANI TIWARI, RANJAN KUMAR,AMIT KR VERMA
7	SA Filing No.	10644/2024	25.11.2025	09.01.2026	ROHIT AGARWAL, ARVIND KUMAR CHOUDHARY
8	SA	141/2018	06.02.2026	16.03.2026	MANOJ KR. NO.2, SHEKHAR PRASAD GUPTA
9	SAFiling No.	10688/2024	25.11.2025	09.01.2026	RISHI RANJAN VATS, RISHI RANJAN VATS
10	SAFiling No.	1199/2025	25.11.2025	09.01.2026	KRISHNA KRUMAR BHATT
11	SA Filing No.	10420/2024	25.11.2025	09.01.2026	AJAY KR PATHAK
12	SA	62/2024	18.02.2026	19.03.2026	PRABHASH CH. SINHA
13	SA	610/2016	16.12.2025	16.01.2026	ARVIND KUMAR SINHA, SANJAY PIPRAWALL